

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/78/2016
NAME OF THE PETITIONER(S) : Mr. Ramanathan Nagendran & Another
NAME OF THE RESPONDENT(S) : M/s. Text 'N' Graphics Pvt Ltd
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

PREMJI NAGENDRAN

COUNSEL FOR RESPONDENTS



*Athiban Vijay
for
Anil Nail*

Counsel for P



ORDER

Shri Athiban Vijay, proxy representing counsel for petitioner on record present and submitted that the counsel could not appear before this Bench today as he is held up at Kerala. Shri Premji Nagendran, counsel for respondents present and submitted that the settlement talks between the parties have failed. Time extended at request of both the parties for submitting arguments. Put up on 28.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)